FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR APEX STEEL PRIVATE LIMITED OPERATING IN STEEL INDUTRY AT PATNA, BIHAR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Apex Steel Private Limited PAN: AAECA0835G CIN: U27310BR1999PTC008912
2.	Address of the registered office	106, Ashiana Towers Exhibition Road, Patna, Bihar, India,800001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Fatuha Industrial Area, Plot no. C-7, Road no. 9, Patna: 800001.
5.	Installed capacity of main products/ services	
6.	Quantity and value of main products/ services sold in last financial year	Information not Available
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing – cirp.apexsteel@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Will be shared separately with the Applicant after receiving the request through email at cirp.apexsteel@gmail.com from Resolution Applicants.
10.	Last date for receipt of expression of interest	24th December, 2023
11.	Date of issue of provisional list of prospective resolution applicants	3rd January, 2024
12.	Last date for submission of objections to provisional list	8th January, 2024
13.	Date of issue of final list of prospective resolution applicants	18th January, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23rd January, 2024
15.	Last date for submission of resolution plans	22nd February, 2024
16.	Process email id to submit Expression of Interest	cirp.apexsteel@gmail.com

***As per the best available information received from the suspended Board of Directors.**

09/12/2023

Sd/-

AJAY KUMAR AGARWAL
Interim Resolution Professional
For Apex Steel Private Limited
Regd No.:IBBI/IPA-002/IP-N00608/2018-19/11859
Plot no. IID/31/1, Street No. 1111,
PS QUBE, Unit Number 1015A, 10th Floor
Beside City Centre 2, Kolkata-700161
AFA Valid Upto: 8th November, 2024

Place: Kolkata
Date: 09.12.2023

KUMAR AGARWAL
REGN. NO. IBBI/IPA-002 IP-N00608/ 2018-2019/ 11859
INSOLVENCY PROFESSIONAL

09/12/2023

सिर्फ हल्दी, चंदन ही नहीं
रूप मंत्रा आयुर्वेदिक क्रीम
है 12 प्राकृतिक तत्वों का मिश्रण
Clinically Tested* *For efficacy and safety.

Helpful in protection from
• Scars
• Wrinkles
• Pimples
• Dull Skin
24x7 Helpline: 87259 66666
www.roopmantra.com
New Dr. Juneja's रूप मंत्रा ®
Ayurvedic Face Cream & Face Washes

उलार सूर्य मंदिर व गोपाल नारायण लाइब्रेरी पर्यटन स्थल से जुड़ेगा

बोले जितेंद्र

कई मौजूद थे। **बाजार, संवाद सूत्र।** दुल्हिन बाजार के उलार में शुक्रवार को 'उलारधाम महोत्सव 2023' का शुभारंभ किया गया। उद्घाटन कला संस्कृति मंत्री जितेन्द्र कुमार राय, उलार सूर्य मंदिर के महंत अवध बिहारी दास और पालीगंज विधायक संदीप सौरभ ने किया। मौके पर मंत्री जितेंद्र कुमार राय ने कहा कि उलार सूर्य मंदिर व गोपाल नारायण सार्वजनिक पुस्तकालय जल्द ही पर्यटन स्थल से जुड़ेगा। इसके लिए सरकार की ओर से कोशिश की जा रही है। पालीगंज विधायक संदीप सौरभ ने कहा कि उलार सूर्य मंदिर की महिमा अपरंपार है। यहां छठ के मौके पर देश के कोने-कोने से लोग पहुंचते हैं। उन्होंने बिहार सरकार के प्रति आभार भी प्रकट किया। कहा कि मंदिर और लोगों की आस्था को देखते हुए सरकार के कला संस्कृति विभाग की ओर से यहां पहली बार सरकारी स्तर पर उलार धाम महोत्सव का आयोजन कराया जा रहा है। मौके पर पालीगंज डीएसपी मनोज पांडे, जिला परिषद सदस्य सर्वेश यादव, पूर्व एसडीओ मुरली प्रसाद, राम प्रवेश यादव सहित कई मौजूद थे।

भोजपुरी गायक ने मचाया धमाल: *इस तरह आशिकी का असर छोड़ जाऊंगा, तेरे चेहरे पर अपना असर छोड़ जाऊंगा ... , पर्दा है पर्दा, पर्दे के पीछे, पर्दा नशीं है पर्दा नशीं को बे पर्दा न कर दूं तो अकबर मेरा नाम नहीं है, मैं प्रेम प्याला पी आया...* जैसे गानों से भोजपुरी गायक शर्मा व्यास 2 ने लोगों को झूमने के मजबूर कर दिया। गांव के अधिकारी तोहे अधिकारी तोहे बड़का भैया हो, पीपा पुल लगाई दिह हो के लोग गीत पर नृत्य टीम की ओर से मनमोहक डांस प्रस्तुत किया गया। वही अईसन आपन ह बिहार, अईसन आपन ह बिहार के गीत पर पूरे बिहार के संस्कृति को दर्शाया गया। इस पारंपरिक गीत पर किया गया नृत्य काफी सराहनीय रहा। वहीं बिक्रम नवोदय विद्यालय के छात्रा के डांस ने लोगों को थिरकने को मजबूर कर दिया। साढ़े नौ बजे कार्यक्रम का समापन हो गया। आयोजन मंडल के सदस्य ने बताया कि शनिवार को भोजपुरी गायक देवी आयेंगी। और मुंबई के कलाकारों की ओर से डांस प्रस्तुत किया जाएगा।

शुक्रवार को दुल्हिनबाजार में उलार महोत्सव का उद्घाटन करते मंत्री जितेंद्र राय व अन्य।

शुक्रवार को उलार महोत्सव में गायन प्रस्तुत करते भोजपुरी गायक शर्मा व्यास-2।

चार किमी का सफर तय करने में लग रहे पांच घंटे

मरम्मत कार्य के कारण राजेंद्र सेतु पर वन-वे है यातायात व्यवस्था

जाम का झाम

- एम्बुलेंस के जाम में फंस जाने से रोगियाको हो रही है परेशानी
- सेतु के दोनों ओर भी पांच किलोमीटर तक हर दिन लंबा जाम

मोकामा, संवाद सूत्र। राजेन्द्र सेतु से गुजरने वाले वाहनों को जाम से निजात नहीं मिल रहा है। चार किलोमीटर की दूरी तय करने में पांच घंटे लग रहे हैं। जाम लगने से यात्रियों को फजीहत का सामना करना पड़ रहा है।

शुक्रवार की शाम सेतु पर भीषण जाम लग गया, जिसमें चार पहिए वाहन फंसे रहे। मोटरसाइकिल सवार भी घंटों जाम से जूझते रहे। सेतु का फुटपाथ भी पूरी तरह पैक हो गया। लोगों का पैदल चलना भी मुश्किल हो गया। शादी की वजह से सेतु पर ट्रैफिक का दबाव बढ़ गया है। देर रात जाम की स्थिति और गहरा गई। सेतु के दोनों ओर पांच किलोमीटर तक लंबा जाम लग गया। खास कर नेशनल हाइवे-31 से आवागमन करने वाले वाहनों को मोकामा के राजेंद्र सेतु पार करने में घंटों समय लग रहे हैं। सेतु के दोनों छोर तक गाड़ियों की लंबी कतार लगी रही। करीब चार किमी की दूरी तय करने में पांच घंटे से अधिक समय लग रहे हैं। जाम में फंसे यात्रियों का कहना है कि स्थानीय पुलिस जाम छुड़ाने में विफल है। हाथीदह थाने और चकिया ओपी की पुलिस बेपरवाह है। लोगों ने कहा कि गंभीर मरीजों को पटना ले जा रही कई एंबुलेंस घंटों से जाम में फंस रही है लेकिन पुलिस लापरवाह बनी रही। लोगों ने कहा कि सेतु पर कहीं भी पुलिस नजर नहीं आ रही है। लोगों ने कहा कि सेतु पर अक्सर जाम लग जाता है। इससे निजात पाने के लिए कोई कार्रवाई नहीं की जा रही है। खासकर गंभीर मरीजों को पटना ले जाने में काफी परेशानी होती है। शादी के समय दबाव बढ़ जाने से जाम की समस्या और गहरा जाती है। ऐसे में ट्रैफिक पुलिस इस जाम से निपटने के योजना पहले से बनानी चाहिए। गौरतलब है कि सेतु पर मरम्मत कार्य किया जा रहा है, इस वजह से ट्रैफिक को वन-वे कर दिया है। ओवरटेक की वजह से जाम लग रहा है।

शुक्रवार की शाम सेतु पर भीषण जाम लग गया, जिसमें चार पहिए वाहन फंसे रहे।

लग्न की वजह से इनदिनों गाड़ियों का दबाव बढ़ा

राजेंद्र सेतु के मरम्मत कार्य को लेकर पुल पर गाड़ियों का आवागमन को वन-वे कर दिया गया है। इसके अलावा शादी के कारण गाड़ियों का दबाव बढ़ जाने के कारण जाम की स्थिति बन रहती है। पर्याप्त पुलिस बल की तैनाती नहीं रहने से बेतरतीब तरीके से वाहन ओवरटेक करते हैं, जिससे सेतु पर आवाजाही ठप हो जाती है। जाम की मुसीबत झेलने वाले यात्रियों ने स्थानीय पुलिस के प्रति नाराजगी जताई।

बेटे ने पैसे के लिए मां के साथ की मारपीट

मनेर। शुक्रवार की देर शाम गौरैया टोली मोहल्ले में पैसे की खातिर एक बेटे ने मां के साथ मारपीट कर घायल कर दिया। इसके बाद पीड़ित महिला थाना पहुंचकर बेटे के खिलाफ शिकायत दर्ज कराई है।

नगर परिषद के गौरैया टोली मोहल्ले की रहने वाला संटू कुमार पैसे के लिए अपनी मां साबित देवी के साथ मारपीट कर जख्मी कर दिया। इसके बाद पीड़ित महिला सविता देवी घायल अवस्था में मनेर थाना पहुंचकर बेटे के खिलाफ शिकायत की है। पीड़ित महिला ने बताया कि उसका बेटा संतु हर रोज उसके साथ मारपीट और गाली गलौज करता है। शुक्रवार को पैसे अचानक मांगने लगा जिसका विरोध करने पर उसके साथ लाठी डंडे से मारपीट की। बेटे की पिटाई सुबह गंभीर रूप से घायल हो गई। पुलिस मामले की जांच कर रही है।

लड़कियों का बना रहा था वीडियो, विरोध पर पीटा

- पिता-पुत्र समेत तीन को पीटकर जख्मी कर दिया
- पीड़ित की ओर से चार के खिलाफ प्राथमिकी दर्ज

धनरुआ, संवाद सूत्र। एक गांव की लड़कियों का फोटो व वीडियो बनाकर वायरल करने से मना करना एक परिवार के लिए महंगा पड़ गया। वीडियो बना रहे युवक ने अपने अन्य सहयोगियों के साथ पिता-पुत्र समेत तीन लोगों को पीटकर जख्मी कर दिया।

आरोप है कि इस दौरान युवक ने जातिसूचक शब्दों का प्रयोग करते हुए धमकी भी दे डाली। इस संबंध में युवक की मां की ओर से गांव के करुणा साव के पुत्र बंटी, चन्द्रदीप साव के पुत्र भूषण साव व सिवोध साव एवं भूषण साव के पुत्र विट्टू साव एवं गोलू समेत अन्य लोगों के विरुद्ध नामजद प्राथमिकी दर्ज करायी है। इधर थानाध्यक्ष राजेश कुमार ने बताया कि मामले की जांच की जा रही है। बंटी कुमार गुरुवार की शाम गांव के बाहर खड़ा होकर चोरी छिपे गांव की लड़कियों का फोटो व वीडियो अपने मोबाइल से बना रहा था। इसबीच उस रास्ते से गांव के ही एक अन्य युवक मजदूरी कर घर लौट रहा था। आरोप है कि यह देख उसने बंटी को ऐसा करने से मना किया। इसपर युवक जब इसका विरोध किया तो बंटी अपने सहयोगियों को बुलाकर उसकी पिटाई कर दी। बचाने आये पिता व एक अन्य भाई को भी पीटकर जख्मी कर दिया।

मसौढ़ा चौकी के सात बच्चे जंगली फल खाने से बीमार

- सातों बच्चों का पीएचसी में चल रहा है इलाज
- डॉक्टर ने कहा, बच्चों को जल्द छुट्टी दे दी जाएगी

पालीगंज। मसौढ़ा में उस समय अफरातफरी मच गई जब एक बाद एक सात से दस आयु वर्ग के बच्चे उल्टी करने लगे। परिजनों ने अपने-अपने बच्चों को पीएचसी पालीगंज पहुंचाया। वहां सभी का इलाज चल रहा है।

बच्चों से जब पूछा गया कि वे सभी अचानक बीमार कैसे पड़े तब उन्होंने बताए कि वे सभी खेलने के दौरान खेत में उगे जंगली पौधे के बीज खाए थे। उसके बाद से ही बच्चों को उल्टी शुरू हो गयी। बीमार पड़ने वालों में मसौढा चौकी निवासी जयप्रकाश पासवान की बेटी दस वर्षीय चंदानी, श्यामबाबू की बेटी दस वर्षीय निक्की कुमारी, रामबाबू पासवान का बारह वर्षीय बेटा दीनानाथ कुमार, बेटी दस वर्षीय खुशी, नंदनी व बेटा सात वर्षीय अमन, रवीन्द्र कुमार के ग्यारह वर्षीय बेटा अमरेंद्र कुमार शामिल है। डॉ. विपिन कुमार ने बताया कि सभी बच्चे खतरे से बाहर हैं। उन्होंने आशंका व्यक्त करते हुए कहा कि संभवतः बच्चे जंगली पौधे के बीज खाने से बीमार पड़े हों। बकौल डॉक्टर बच्चों को जल्द ही अस्पताल से छुट्टी दे दी जाएगी।

मसौढ़ी: नाले में गिरा सफाईकर्मी, मौत

मसौढ़ी। श्रीनगर मोहल्ला में शुक्रवार को नाला में गिरने से 35 वर्षीय एक सफाई मजदूर विनेश्वर मांझी की मौत हो गई। मृतक विनेश्वर सहदेव मांझी का पुत्र था। घटनावक्त विनेश्वर मांझी उस मोहल्ला में संचालित एक निजी विद्यालय में सफाई कर रहा था। सफाई बाद वह कचरा को फेंकने नाला के पास गया था। इस दौरान नियंत्रण बिगड़ने पर सफाईकर्मी नाला में गिर पड़ा।

युवक घायल: फतुहा। महारानी चौक के पास शुक्रवार को अज्ञात वाहन की ठोकर से एक युवक घायल हो गया। घायल युवक को एक ई-रिक्शा चालक ने फतुहा अस्पताल पहुंचाया। उसकी पहचान सम्पतचक के जनकपुर मोड़ निवासी गोपी नट में की गई।

पड़ोस 30 s

अंग्रेजी शराब की 25 बोतल बरामद

खगौल। दानापुर रेलवे स्टेशन पर विशेष चेकिंग के दौरान आरपीएफ और सीआईबी दानापुर के सहयोग से प्लेटफार्म नंबर वन ए पूर्वी फुट ओवरब्रिज के नीचे एक लावारिस बैग बरामद किया गया। बैग की तलाशी ली गई तो अंग्रेजी शराब की 25 बोतल बरामद की गई। सहायक उप निरीक्षक ललित कुमार के आवेदन के आधार पर रेल थाने में अज्ञात के खिलाफ केस दर्ज किया गया है।

बेसहारा लोगों के बीच धोती-साड़ी वितरित

बिक्रम । प्रखंड के दतियाना गांव में समाजसेवी रमुना देवी, सर्वेश्वर द्विवेदी एवं मांडवी देवी की ओर से गरीब और बेसहारा लोगों के बीच अंगवस्त्र वितरण किया मौके पर डॉ. मृत्युंजय द्विवेदी, संतोष मिश्रा, ई. रजनीश द्विवेदी, उज्जवल तिवारी, शाश्वत कुमार आदि लोग उपस्थित थे ।

नई कृषि प्रौद्योगिकी के इस्तेमाल पर दिया जोर

बाढ़। स्थानीय अनुग्रह नारायण सिंह कॉलेज मैदान में दो दिवसीय कृषि यांत्रिकीकरण मेला सह प्रदर्शनी का शुभारंभ विधायक ज्ञानेंद्र कुमार सिंह ज्ञानू ने किया। मौके पर विधायक ने कृषकों से नई तकनीक का इस्तेमाल करने पर जोर दिया। मौके पर विकास कुमार, मुकेश कुमार, प्रेम शंकर, दिनेश कुमार,अनिल, सचिन, गुलशन आदि मौजूद थे ।

बाढ़ में ट्रेन से गिरकर बीमार यात्री की मौत

बाढ़। बाढ़ रेलवे स्टेशन के प्लेटफार्म-3 पर इलाज कराने जा रहे बीमारी यात्री की अप लोकमान्य तिलक एक्सप्रेस ट्रेन से गिरकर मौत हो गई है। मृतक की पहचान बरौनी थाना अंतर्गत मिर्जापुर गांव निवासी सुरेंद्र दास 29 वर्ष के रूप में की गई। रेल थानाध्यक्ष ने बताया कि मृतक के पास दवा की पोटली बरामद की गई है । शव का पोस्टमार्टम करा कर परिजनों को सौंप दिया गया है ।

युवा मतदाताओं का नाम जोड़ने का अभियान तेज

बाढ़। अनुमंडल में नए मतदाताओं का नाम जोड़ने का अभियान तेज कर दिया गया है। अनुमंडल पदाधिकारी कुंदन कुमार ने बताया कि मोकामा विधानसभा क्षेत्र में 13259 नए मतदाताओं को अब तक जोड़ा जा चुका है, इसमें 4275 मतदाता 18 से 19 वर्ष के हैं। वहीं दूसरी तरफ बाढ़ विधानसभा क्षेत्र में 12249 मतदाता का आवेदन पत्र मिला है।

दो आरोपितों से पुलिस ने की पूछताछ

बाढ़। पंडारक के अंतर्गत गोवासा शेखपुरा गांव में वर्चस्व प्रदर्शन को लेकर युवक नीतीश की गोली मारकर हुई हत्या के मामले में कोर्ट में सरेंडर करने वाले दो आरोपियों को रिमांड पर लेकर पुलिस ने पूछताछ की है। पुलिस द्वारा दोनों की अनुमंडल अस्पताल में चिकित्सीय जांच भी कराई गई है। 14 नवंबर को सांस्कृतिक समारोह के दौरान नीतीश की गोली मारकर हत्या कर दी गई थी।

महादलित टोले में चार झोपड़ियां जलकर राख

नौबतपुर। थाने के हेमंतचक गांव में महादलित टोले में आग लगने से चार झोपड़ियां जलकर खाक हो गयी। चार महादलित परिवार की झोपड़ियां जल गईं। चार बकरियों की भी जलकर मौत हो गयी ।

वीडियो वायरल करने वाला आरोपित गिरफ्तार

फुलवारीशरीफ। नाबालिक बच्ची के साथ शारीरिक संबंध बना वीडियो वायरल करने वाले आरोपित को फुलवारीशरीफ पुलिस ने गिरफ्तार कर लिया। पूछताछ के बाद उसे जेल भेज दिया गया।

मसौढ़ी नगर परिषद की लापरवाही के कारण शहरवासी परेशानी झेलने को विवश हैं। शहर के बढ़ईटोला मोहल्ले के व्यस्त रास्ते पर बना नाले का स्लैब महीनों से खोलकर छोड़ दिया गया है, जो हादसों को दावत दे रहा है।

लोगों को किया गया जागरूक

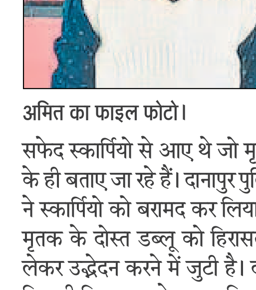
खुसरुपुर। विकसित भारत संकल्प यात्रा-जनसंवाद के तहत शुक्रवार को प्रखंड के बैकठपुर एवं सुकरबेगचक पंचायत में जागरूकता कार्यक्रम आयोजित किया गया।

वक्ताओं ने कहा कि प्रधानमंत्री नरेंद्र मोदी का मानना है कि अंतिम व वंचित व्यक्ति के विकास के बिना 'आत्मनिर्भर व विकसित' भारत की परिकल्पना संभव नहीं है।लोगों से आवेदन लिये गये। कार्यक्रम में बीडीओ रवि कुमार,पीएचसी प्रभारी डॉ. अरविंद कुमार सिन्हा, सुकरबेगचक पंचायत की मुखिया अनिता देवी, बैकठपुर पंचायत के मुखिया उचित कुमार राम,पंचायत सचिव शक्ति कुमार थे।

अमित की हत्या के विरोध में जाम

दानापुर,हिप्र। शुक्रवार को अमित की हत्या करने की बात फैलते ही आक्रोशित लोगों ने दीघा में सड़क पर आगजनी कर जाम कर दिया, प्रशासन के खिलाफ जमकर नारेबाजी की।

अमित की हत्या रुपए की लेन देन में हुई या अन्य कारणों से इसकी जांच की जा रही है। लेकिन अपराधियों ने जिस अंदाज में घटना को अंजाम दिया, उससे साफ जाहिर होता है कि अपराधियों का मंसूबा उसको मारना था। अभी तक जो बातें छनकर आई हैं। उसमें दोस्त बने अपराधियों ने अमित को उसके घर से गुरुवार की सुबह नौ बजे बुलाकर ले गया और करीब एक घंटे के अंदर दस बजे के आसपास घटना को अंजाम दे दिया। सभी एक सफेद स्कार्पियो से आए थे जो मृतक के ही बताए जा रहे हैं। दानापुर पुलिस ने स्कार्पियो को बरामद कर लिया है। मृतक के दोस्त डब्लू को हिरासत में लेकर उद्भेदन करने में जुटी है। दीघा निवासी विनय राय के पुत्र अमित राय को डब्लू व अन्य दोस्तों ने गुरुवार को नौ बजे घर से बुलाकर ले गया और करीब एक घंटे बाद दस बजे के आसपास उसकी हत्या गोली मारकर हत्या कर दी। शाम तक घर नहीं आने से परेशान पत्नी रूबी देवी ने गुरुवार को शाम में दीघा थाने में लिखित शिकायत करते हुए पति अमित के दोस्त डब्लू पर संदेह जाहिर की थी। छानबीन में जुटी पुलिस ने मृतक के दोस्त डब्लू को हिरासत में लेकर पूछताछ की, जिसमें परत दर परत सारी घटनाएं खुलती चली गई। पुलिस ने घटनास्थल के आसपास लगे सीसीटीवी फुटेज को खंगालते हुए उक्त स्कार्पियो को बरामद कर लिया। ब्इस संबंध में दानापुर पुलिस अभी कुछ भी कहने से बच रही है।


अमित का फाइल फोटो।

पुनपुन में अवैध रूप से बिजली जलाते छह लोग पकड़ाये, 46 हजार का लगा जुर्माना

पुनपुन। पुनपुन बिजली आपूर्ति के सहायक अभियंता चन्द्रमणि कुमार निराला के नेतृत्व में शुक्रवार को पुनपुन प्रखंड के अलावलपुर गांव में बिजली चोरी के खिलाफ छापेमारी की गयी, जहां अवैध रूप से बिजली का उपभोग करते छह लोग पकड़े गये। टीम ने सभी के खिलाफ दो लाख 46 हजार 673 रुपये का जुर्माना ठोकते हुए इन सभी के विरुद्ध सहायक अभियंता की ओर से पुनपुन थाना में प्राथमिकी भी दर्ज करायी गयी है।

ग्रामीण कार्य विभाग: निम्नवर्गीय पदों को सीधी भर्ती से भरा जाएगा

पटना। ग्रामीण कार्य विभाग में 2261 नए पदों पर बहाली होगी। विभाग में निम्नवर्गीय लिपिक की संख्या अभी 494 है। इसमें 425 की वृद्धि करते हुए 919 कर दी गई है। शोध सहायक 26 के बदले 128 होंगे। प्रयोगशाला सहायक के 42, अमीन की संख्या में 99 की वृद्धि की गई है।

पथ कार्य प्रभारी का नया पद सृजन किया गया है। इसके तहत 1069 पथ कार्य प्रभारी की बहाली होगी। इसी तरह परिचारी के पद में 382 की वृद्धि की गई है। सृजित पदों में निम्नवर्गीय पदों को सीधी भर्ती से भरा जाएगा। जबकि सहायक अभियंता से ऊपर वाले पदों को प्रोमोशन से भरा जा सकता है। कुछ पदों को संविदा से भी भरने की योजना है। उल्लेखनीय है कि बिहार में एक लाख 11 हजार 626 किलोमीटर ग्रामीण सड़कें हैं। मुख्यमंत्री ग्राम सम्पर्क योजना, ग्रामीण टोला सम्पर्क निश्चय योजना और प्रधानमंत्री ग्राम सड़क योजना के तहत इन सड़कों का समय-समय पर निर्माण व मरम्मत होती है। ग्रामीण सड़कों के निर्माण व मरम्मत के दौरान गुणवत्ता को लेकर अक्सर सवाल उठते रहते हैं। हालांकि विभाग में अभी निगरानी की पूरी प्रक्रिया है लेकिन फिर भी कहीं न कहीं चूक हो जा रही है, जिस कारण ग्रामीण सड़कों की गुणवत्ता पर सवाल उठते रहते हैं। इसलिए हर प्रमंडल में गुणवत्ता कोषांग के तहत इंजीनियरों को तैनात किया जाएगा, जो सड़कों के निर्माण या मरम्मत की निगरानी करेंगे इस निगरानी को टीयर टू का दर्जा दिया गया है।

विज्ञापन संख्या. 62/2023

भारत सरकार
लोक उद्यम चयन बोर्ड

ऑयल इंडिया लिमिटेड (ऑयल)
में
निदेशक (प्रचालन)

पद के लिए आवेदन आमंत्रित करता हैं।
आवेदकों के लिए आवेदन करने की अंतिम तिथि
01/01/2024 हैं।

नोडल अधिकारियों द्वारा आवदेनों को लोक उद्यम चयन बोर्ड में अग्रेषित करने की अंतिम तिथि
10/01/2024 हैं।

जानकारी के लिए वेबसाइट
http://www.pesbnew.nic.in
में लॉग इन करे ।

प्रपत्र जी
एपेक्स स्टील प्राइवेट लिमिटेड जो पटना, बिहार में स्टील उद्योग में कारोबार कर रहा है के लिए रूचि की अभिव्यक्ति हेतु आमंत्रण
(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला संकल्प प्रक्रिया) विनियमों, 2016 के विनियम 36ए के उप-विनियम (1) के अधीन)

क्र. सं.	संबधित विवरण	
1.	कॉर्पोरेट देनदार का नाम साथ में पैन एवं सीआईएन/एलएलपी नं.	एपेक्स स्टील प्राइवेट लिमिटेड पैनः AAECA0835G सीआईएनः U27310BR1999PTC008912
2.	पंजीकृत कार्यालय का पता	106, आशियाना टॉवर्स एग्जीबिशन रोड, पटना, बिहार, भारत, 800001
3.	वेबसाइट का यूआरएल	उपलब्ध नहीं
4.	स्थान का विवरण जहाँ अधिकांश अचल आस्तियां स्थित हैं	फतुहा इंडस्ट्रियल एरिया, प्लॉट नं. सी-7, रोड नं. 9, पटनाः 800001
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा व लागत	जानकारी उपलब्ध नहीं
7.	कर्मचारियों/कामगारों की संख्या	नगण्य*
8.	अन्य विवरण जिसमें दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ), लेनदारों की सूचियां, यूआरएल में उपलब्ध हैं:	विवरण को ई-मेल करके मांगा जा सकता है- cirp.apexsteel@gmail.com
9.	संहिता की धारा 25(2)(एच) के अधीन संकल्प आवेदकों के लिए पात्रता यूआरएल में उपलब्ध है:	संकल्प आवेदकों से cirp.apexsteel@gmail.com पर ईमेल के माध्यम से अनुरोध प्राप्ति के बाद आवेदक के साथ अलग से साझा किया जाएगा।
10.	रुचि की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	24 दिसम्बर, 2023
11.	सम्भावी संकल्प आवेदकों की अस्थाई सूची के निर्गमन की तिथि	03 जनवरी, 2024
12.	अस्थाई सूची की आपत्तियों की प्रस्तुति हेतु अंतिम तिथि	08 जनवरी, 2024
13.	सम्भावी संकल्प आवेदकों की अंतिम सूची के निर्गमन की तिथि	18 जनवरी, 2024
14.	सूचना ज्ञापन, मूल्यांकन मैट्रिक्स के निर्गमन तथा सम्भावी संकल्प आवेदकों की संकल्प योजनाओं हेतु अनुरोध की तिथि	23 जनवरी, 2024
15.	संकल्प योजनाओं की प्रस्तुति हेतु अंतिम तिथि	22 जनवरी, 2024
16.	रुचि की अभिव्यक्ति प्रस्तुति हेतु प्रक्रिया ई-मेल आईडी	cirp.apexsteel@gmail.com

*निलम्बित निदेशक मंडल से प्राप्त की गई उचित उपलब्ध जानकारी के अनुसार।

हस्ता./-
अजय कुमार अग्रवाल
अंतरिम संकल्प पेशेवर
कृते एपेक्स स्टील प्राइवेट लिमिटेड
स्थानः कोलकाता
दिनांकः 09.12.2023
रजि. नं.: IBBI/IPA-002/IP-N00608/2018-19/11859
प्लॉट नं. IID/31/1, स्ट्रीट नं. 1111,
पीएस क्यूयूबीई, यूनिट नम्बर 1015ए, 10वां तल, बगल में सिटी सेंटर 2, कोलकाता-700161
एएफएः 8 नवम्बर, 2024 तक वैध

बिहार लोक सेवा आयोग
15, नेहरू पथ (बेली रोड), पटना-800001

आवश्यक सूचना

विज्ञापन संख्या-65/2020 कला संस्कृति एवं युवा विभाग, बिहार के अन्तर्गत सहायक संग्रहालयाध्यक्ष/शोध एवं प्रकाशन पदाधिकारी/सहायक निदेशक (बिहार संग्रहालय सेवा) के रिक्त 12 (बारह) पदों पर नियुक्ति हेतु पूर्व से निर्धारित ऑनलाइन आवेदन की तिथि-09.12.2023 के स्थान पर दिनांक-12.12.2023 से प्रारंभ की जायेगी एवं Edit करने हेतु लिंक दिनांक 12.12.2023 से उपलब्ध रहेगा।
विज्ञापन में अंकित ऑनलाइन आवेदन से संबंधित शेष तिथि यथावत रहेंगी।

परीक्षा नियंत्रक,
बिहार लोक सेवा आयोग, पटना

UTTARAKHAND CIVIL AVIATION DEVELOPMENT AUTHORITY
Doon Helidrome Dehradun, Sahastradhara Road, P.O Kulhan, Pincode 248013 Tel. 0135 2608981

Notice No.- 9780/UCADA/2023 **TENDER NOTICE** Date: 08 Dec., 2023

Uttarakhand Civil Aviation Development Authority (UCADA), Govt. of Uttarakhand is Operating and Maintaining its own EC135P2 Helicopter MSN-0294, VT-UAA under its own DGCA issued "CAR145 Approval of Maintenance Organization" at Jollygrant Airport, Dehradun. We are inviting tender for 01 year duration from CAR145 Approved Maintenance Organization by DGCA for providing engineering support and type rated AMEs' in Cat.-B1/B2/C for maintenance and certification of own EC135P2 Helicopter MSN-0294, VT-UAA as and when required basis, under our Quality Control System. This may also be seen on Uttarakhand procurement website **www.uktenders.gov.in**. The detailed tender schedule is as follows:

Date of Downloading of Tender:	09/12/2023 Time: 10:00 hrs
Pre- bid meeting:	15/12/2023 Time: 11:30 hrs
Last date for seeking clarification:	15/12/2023 Time: 11:30 hrs
Start date for submission of bid:	09/12/2023 Time: 10:00 hrs
Last Date for submission of Tender:	23/12/2023 Time: 15:00 hrs
Last Date for submission of documents physically at UCADA:	23/12/2023 Time: 17:00 hrs
Opening of Technical Bid:	23/12/2023 Time: 17:00 hrs

Opening of Financial Bid will be intimated by e-mail to the technically qualified bidders.
For more details, please visit **www.uktenders.gov.in** / official website **www.ucada.in** / Uttarakhand Civil Aviation Development Authority, Doon Helidrome, Mussoorie bypass P.O.- Kulhan, Dehradun, Uttarakhand-248013.
CEO, UCADA

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय)

भर्ती सूचना

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (भा.रा.रा.प्रा.) निम्नलिखित पद के लिए भर्ती हेतु आवेदन आमंत्रित करता है:–

पद का नाम	पद की संख्या	भर्ती की प्रक्रिया
मुख्य महाप्रबंधक (यूटिलिटी शिफ्टिंग)	01	प्रतिनियुक्ति द्वारा खोज–सह–चयन समिति के माध्यम से चयन

2. भा.रा.रा.प्रा. की वेबसाइट **(www.nhai.gov.in)** पर उपलब्ध विस्तृत विज्ञापन में दी गई प्रक्रिया के अनुसार आवेदक दिनांक **08.01.2024 (सायं 6:00 बजे तक)** ऑनलाइन आवेदन जमा करना सुनिश्चित करें।
3. पे लेवल, आयु सीमा, योग्यता मानदंड, अन्य शर्तों आदि से संबंधित विस्तृत विवरण भा.रा.रा.प्रा. की वेबसाइट पर देखे जा सकते हैं।
4. इस विज्ञापन के संबंध में शुद्धिपत्र/अनुशेष/निरस्तीकरण, यदि कोई होगा तो, उसे केवल भा.रा.रा.प्रा. की वेबसाइट पर प्रकाशित किया जाएगा।

सड़कें ही नहीं, राष्ट्र का निर्माण भी

India Tourism Development Corporation Ltd.

(A Government of India Undertaking)
Registered Office: SCOPE Complex, Core-8, 6th Floor, 7 Lodhi Road, New Delhi-110003
Email: vkjain@itdc.co.in, Website: www.itdc.co.in CIN: L74899DL1965GOI004363

Notice

Transfer of Equity Shares of the Company to Investor Education and Protection Fund

Notice is hereby given that pursuant to the provisions of Section 124 of the Companies Act, 2013 and the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 as amended (the "Rules"), the equity shares of the Company in respect of which dividend has not been paid or claimed by the shareholders for seven (7) consecutive years or more are required to be transferred by the Company to the demat account of the Investor Education and Protection Fund Authority (the "Authority")

In accordance with the Rules, the company has sent individual notice/emails to all the shareholder whose shares are liable to be transferred to the IEPF Authority. The Company has uploaded complete details of such shareholder including folio number or DP ID & Client ID and number of equity shares due for transfer to the Authority on its website www.itdc.co.in under Investor's Corner section. Shareholders are requested to refer to the said website to verify the details of unpaid/unclaimed dividend and the shares liable to be transferred to the Authority.

The concerned shareholder, holding equity shares in physical form and whose shares are liable to be transferred to the authority, may note that the Company would be issuing new share certificate(s) in lieu of the original share certificate(s) for converting the said shares into demat form, after following the procedure as prescribed by the Ministry of Corporate affairs; thereafter the said shares would be transferred to the Authority. The original share certificate(s) registered in the name of shareholder(s) will stand automatically cancelled.

For the equity shares held in demat form, the Company would inform respective depository of the shareholder by way of corporate action for transfer of such shares in favour of the Authority.

In case the company does not receive any communication from the shareholders by 6th March, 2024, the Company shall with a view to comply with the requirement as set out in the Rules, transfer such shares to the IEPF Authority without any further notice. Please note that no claim shall lie against the Company in respect of the shares transferred to the Authority including all benefits accruing on such shares, if any, can be claimed back by the concerned shareholder from the Authority after following the procedure prescribed in the rules.

In case of any queries in respect of the above matter, the shareholder may contact the Registrar and Share transfer agent of the M/s KFin Technologies Private Limited, Selenium Building, Tower-B, Plot No 31 & 32, Financial District, Nanakramguda, Serilingampally, Hyderabad, Rangareddi, Telangana, India - 500032, Tele No.: 91-40-67161517, Email: anil.leroid@kfintech.com.

For India Tourism Development Corporation Limited
Sd/-
(VK Jain)
Company Secretary

Place: New Delhi
Date: 09.12.2023

One stop solution for all your Travel, Tourism and Hospitality needs

IN THE COURT OF SH. AJAY GARG, ADJ-01, EAST, KKD, COURTS DELHI

P1. Shri Praveen Kumar aged about 50 years S/o Shri Mahesh Chand Soti, Resident of village Singoli Taga, Dist: Baghpat-250101, Uttar Pradesh.
P2. Shri Naveen Sharma, Aged about 36 years, S/o Mahesh Chand Soti, Resident of Village Singoli Taga, dist: Baghpat-250101, Uttar Pradesh.

VERSUS ...**Petitioners**

R1 STATE Through, The Chief Secretary, Players Buildings, Delhi Secretariat, GNCT of Delhi, Indraprastha, ITO, New Delhi-110002
R2 Smt. Saroj Chandra W/o Late. Shri Ishwar Chandra, R/o 12, Gandhi Nagar, Garh Road, Meerut-250001, Uttar Pradesh.
R3 Smt. Anju, D/o Late. Shri Ishwar Chandra, W/o Shri. Sanat Shetty, R/o 3800, West El Paso, Street broken Arrow-74012, U.S.A
R4 Smt. Preeti Chandra, D/o Late. Ishwar Chandra, W/o Shri Sanjay Gupta, R/o Blue Barrow Ride, Ellicott City, Maryland, (M.D)-21042, U.S.A
R5 Kumari Ritu Chandra, D/o Late. Shri. Ishwar Chandra, R/o 12, Gandhi Nagar, Garh Road, Meerut, Uttar Pradesh. ...**Respondents**

PETITION UNDER SECTION 270 READ WITH SECTION 276 OF INDIAN SUCCESSION ACT, 1925 FOR GRANT OF PROBATE IN RESPECT OF WILL DATED 19.04.2022 IN RESPECT OF THE ESTATE BELONGING TO THE DECEASED(LATE) SHRI ISHWAR CHANDRA.

Whereas a Petition under section 276 of the Indian Succession Act, 1925 for grant of Probate. Notice is hereby given to the general public that any person having objection for Grant of Letter of Administration/Probate Immovable Properties of the deceased **Ishwar Chandra S/o Late. Sh. Mamraj Soti R/o 12, Gandhi Nagar, Meerut, Uttar Pradesh** in respect of:-244/1 Village Mandawali, Fazalpur, School Block, New Delhi-92.

Whereas the 10/01/2024 at 10'O clock in the forenoon has been fixed for hearing of the case, notice is hereby given that person having any interest in the administration of the concerned may if he/she desire appear in this Court of the said 10/01/2024 and see the proceedings.

Given under my hand the seal of this court on this **17/11/2023.**

Note:- Original will not in judicial record

Additional District Judge, East KKD. Delhi

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

केनरा बैंक Canara Bank

भारत सरकार का उपक्रम — A Govt. of India Undertaking
सिंडिकेट Syndicate
Biharsharif - II Branch

NOTICE UNDER SECTION 13 (2) OF THE SECURITISATION & RECONSTRUCTION OF FINANCIAL ASSETS & ENFORCEMENT OF SECURITY INTEREST ACT, 2002

DEMAND NOTICE

To, - **Borrower Cum Mortgagor - Sri Mithlesh Prasad,** S/o Baleshwar Prasad, Address:- Vill Sundar Bigha, Ajanaura, Noorsarai, Nalanda, Bihar, 803114, **Guarantor - Sri Manoj Kumar,** S/o Sri Paras Singh, Address : At Post Maghra, PS - Deepnagar, Bihar Sharif, Bihar, 803101

Sl. No.	Loan No.	Nature of Loan / Limit	Date of Sanction	Sanction Amount	Total Liability as on 17.11.2023
1.	75667740000295	Housing Loan	09.11.2015	Rs. 10,00,000.00	Rs. 9,81,383.24 plus interest and charges

The above said loan / credit facilities are duly secured by way of mortgage of the assets more specifically discribed in the schedule hereunder, by virtue of the relevant document executed by you in our favour. Since you had failed to discharge your liabilities as per the terms and conditions stipulated, the Bank has classified the debt as **NPA on - 24.10.2023** Hence, we hereby issue this Notice to you under section 13(2) of the subject Act calling upon you to discharge the entire liability of **Rs. 9,81,383.24** (Rupees Nine lakhs eighty one thousands three hundreds eighty three and paisa twenty four only) with accrued and upto date interest and other expenses, within sixty days from the date of the notice, failing which we shall exercise all or any of the rights under section 13(4) of the subject Act.

Further, you are hereby restrained from dealing with any of the secured assets mentioned in the schedule in any manner whatsoever, without our prior consent. This is without prejudice to any other rights available to us under the subject Act and / or any other law in force.

Your attention is invited to provisions of sub-section (8) of Section 13 of the SARFAESI Act., in respect of time available, to redeem the secured assets.

The demand notice had also been issued to you by registered Post Ack. due to your last known address available in the Branch record.

Details of Security Assets - As Per Sale Deed No 2867, Dated - 24.03.2014 : Property situated at Mauza- Rasalpur, Thana No- 65, Khata No- 336, Khasra No 563, Noorsarai, Nalanda, Bihar, 803114, Extent of Area- 1.5625 Decimal **Boundary : North -** Balendra Rajak, **South -** Pyne thereafter Parwalpur Road, **East -** Binay lal, **West -** Nandlal Rajak, **Name of title holder- Mr. Mithlesh Prasad** S/o Baleshwar Prasad

Date - 18.11.2023 **Authorised Officer (Canara Bank)**

केनरा बैंक Canara Bank

भारत सरकार का उपक्रम — A Govt. of India Undertaking
सिंडिकेट Syndicate
Biharsharif - II Branch

NOTICE UNDER SECTION 13 (2) OF THE SECURITISATION & RECONSTRUCTION OF FINANCIAL ASSETS & ENFORCEMENT OF SECURITY INTEREST ACT, 2002

DEMAND NOTICE

To, - **Borrower - M/s Jai Maa Bhagwati Traders, Proprietor - Sri Mithlesh Prasad,** S/o Baleshwar Prasad, **Guarantor Cum Mortgagor - Smt. Bibha Kumari,** W/o Mithilesh Prasad, All are Resident of Vill - Sundar Bigha Ajnaura, Noorsarai, Nalanda, Bihar-803114, **Guarantor - Sri Manoj Kumar** S/o Sri Paras Singh, Address : At Post Maghra, PS - Deepnagar, Bihar Sharif, Bihar, 803101

Sl. No.	Loan No.	Nature of Loan / Limit	Date of Sanction	Sanction Amount	Total Liability as on 17.11.2023
(i)	75661400000555	Working Capital	28.09.2020	Rs. 10,00,000.00	Rs. 10,07,101.62 plus interest and charges
(ii)	170002903323	GECL 3.0	22.12.2021	Rs. 1,00,000.00	Rs. 82,545.98 plus interest and charges
(iii)	75669160000221	GECL	24.06.2020	Rs. 1,50,000.00	Rs. 60,215.48 plus interest and charges

The above said loan / credit facilities are duly secured by way of mortgage of the assets more specifically discribed in the schedule hereunder, by virtue of the relevant document executed by you in our favour. Since you had failed to discharge your liabilities as per the terms and conditions stipulated, the Bank has classified the debt as **NPA on - 24.10.2023** Hence, we hereby issue this Notice to you under section 13(2) of the subject Act calling upon you to discharge the entire liability of **Rs.11,49,863.08** (Rupees Eleven lakhs forty nine thousands eight hundreds sixty three and paisa eight only) with accrued and upto date interest and other expenses, within sixty days from the date of the notice, failing which we shall exercise all or any of the rights under section 13(4) of the subject Act.

Further, you are hereby restrained from dealing with any of the secured assets mentioned in the schedule in any manner whatsoever, without our prior consent. This is without prejudice to any other rights available to us under the subject Act and / or any other law in force.

Your attention is invited to provisions of sub-section (8) of Section 13 of the SARFAESI Act., in respect of time available, to redeem the secured assets.

The demand notice had also been issued to you by registered Post Ack. due to your last known address available in the Branch record.

Details of Security Assets - As Per Sale Deed No 1812 Dated 25/02/2014 - Mauza - Ashanagar, Mohalla- Ashanagar Part, Thana No-132, Anchal-Biharsharif, Khata No. - 263, Khasra No. – 1357, Ward No 14/06, Tauzi No. - Bihar Govt., **Boundary- North -** Plot No. 1357, **South -** 5' Ft Rasta, **East -** Bablu Pd & Ved Pd Rajak, **West -** Niz. Area-1.687 Decimal, **Name of Title Holder - Smt Bibha Kumari,** W/o Mithilesh Prasad, R/o Sundar Bigha, PS-Noorsarai, Dist - Nalanda

Date - 18.11.2023 **Authorised Officer (Canara Bank)**

NATIONAL BOOK TRUST, INDIA

Ministry of Education, Government of India
5 Institutional Area, Phase-II, Vasant Kunj,
New Delhi-110070 Phone: 011-26707798,
Email: recruitment@nbtindia.gov.in

VACANCY NOTICE

Advt. No. Estt./26/2023

National Book Trust, India invites applications for the following post on deputation basis for its Head Office, New Delhi, as per details here under:

S. No.	Name of Post	No. of Post & Level
1.	**Joint Director** (Administration & Finance) New Delhi	01 Post Level-12

Last date of submission of the applications will be 14.12.2023

Candidates who have submitted their application against **Advt. No. 18/2023** need not apply again.

For further details visit NBT Website **www.nbtindia.gov.in**

CBC-21103/12/0035/2324

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
APEX STEEL PRIVATE LIMITED OPERATING IN STEEL INDUSTRY AT PATNA, BIHAR
[Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Apex Steel Private Limited PAN: AAECA0835G CIN: U27310BR1999PTC008912
2.	Address of the registered office	106, Ashiana Towers Exhibition Road, Patna, Bihar, India,800001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Fatuha Industrial Area, Plot no. C-7, Road no. 9, Patna: 800001.
5.	Installed capacity of main products/ services	
6.	Quantity and value of main products/ services sold in last financial year	Information not Available
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing – cirp.apexsteel@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Will be shared separately with the Applicant after receiving the request through email at cirp.apexsteel@gmail.com from Resolution Applicants.
10.	Last date for receipt of expression of interest	24th December, 2023
11.	Date of issue of provisional list of prospective resolution applicants	3rd January, 2024
12.	Last date for submission of objections to provisional list	8th January, 2024
13.	Date of issue of final list of prospective resolution applicants	18th January, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23rd January, 2024
15.	Last date for submission of resolution plans	22nd February, 2024
16.	Process email id to submit Expression of Interest	cirp.apexsteel@gmail.com

*As per the best available information received from the suspended Board of Directors.

Sd/-
AJAY KUMAR AGARWAL
Interim Resolution Professional
For Apex Steel Private Limited
Regd No.:IBBI/IPA-002/IP-N00608/2018-19/11859
Plot no. IID/31/1, Street No. 1111,
PS QUBE, Unit Number 1015A, 10th Floor Beside City Centre 2, Kolkata-700161
AFA Valid Upto: 8th November, 2024

Place: Kolkata
Date: 09.12.2023

Pharmaceuticals & Medical Devices Bureau of India (PMBI)

(Under Department of Pharmaceuticals, Govt. of India)
E-1, 8th Floor, Videocon Tower, Jhandewalan Extn., New Delhi-110055
Telephone: 011-49431800 | Website: janaushadhi.gov.in

WALK – IN – INTERVIEWS IN PMBI

Advt. No. 08/2023

Pharmaceuticals & Medical Devices Bureau of India (PMBI) is the implementing agency for **Pradhan Mantri Bhartiya Janaushadhi Pariyojana** of **Department of Pharmaceuticals, Ministry of Chemicals & Fertilizers, Government of India.** The objective of the scheme is to make available quality generic medicines at affordable prices to all. PMBI is expanding its operations and has urgent requirement in different departments. Walk-in-Interviews for such positions shall be held as follows:

Name of Posts & Department	Total Posts	Place of Posting	Date & Time of Interviews	Venue (Place/Address) of Walk-in-Interviews
Assistant Manager (Sales & Marketing)	02	Delhi & NCR	18.12.2023, (MONDAY) (10:30 AM to 01:00 PM)	Pharmaceuticals & Medical Devices Bureau of India (PMBI), E-1, 8th Floor, Videocon Tower, Jhandewalan Extn., New Delhi –110055
Senior Executive/ Executive (Sales & Marketing)	03	Delhi & NCR	18.12.2023, (MONDAY) (02:00 PM to 05:00 PM)	
Sr. Executive (Quality Control)	02	All India	19.12.2023 (TUESDAY) (10:30 AM to 01:00 PM)	
Sr. Executive (Logistics & Supply Chain)	01	All India	19.12.2023 (TUESDAY) (02:00 PM to 05:00 PM)	
Assistant Manager (IT & MIS)	01	All India	20.12.2023, (WEDNESDAY) (02:00 PM to 05:00 PM)	

Eligible candidates may appear for Walk-in-Interviews on the above-mentioned dates on given venue. For the application form, salary structure and detailed terms & conditions visit at our website: **janaushadhi.gov.in.**

CEO

Public Auction Notice
Debts Recovery Tribunal
A, B & F Wings, Karpuri Thakur Sadan, Ashiana Digha Road, Patna-800025
Union Bank of India, Main Branch, Abhay Bhawan, Fraser Road, Patna
Vs
M/s Aryan Food Products & Others
(In R.P. Case No. **389/2018** arising out of Certificate No. **OA. 745/2017**)

E-AUCTION SALE NOTICE

As per order dated **03/11/2023**, under mentioned property will be sold by ***public online e-Auction*** on the date and time mentioned herein for recovery of **Rs. 5,56,11,565/-** payable by you/him in respect of **O.A. No. 745/2017 dated 28.06.2018 + interest and cost** from M/s Aryan Food Products & Others, the sum is recoverable together with interest, cost, charges, as per the certificate. The auction sale will be by way of ***online e-Auction.***

Description of Property:

Details of scheme of Property	Reserve Price	EMD	Date and time of Auction
i. Immovable property of the Cr. Debtor No.2. Madhvi Devi through Regd. Sale Deed No. 1856 dt. 13.04.2016 Commercial Land and Building situated at National Highway-30 Mouza-Dubey Deharia, Anchal Office- Mohania, Registry Office-Mohania, District-Kaimur, Thana No.508, Khata No.15. Khesra No.38, Area-69 Decimals Boundary-North-Chak Plot-36 Hari Choubey; South- N.H. 30 Road; East- Bakieye No.38 Kharidar; and West- Bakieye No.38 Kharidar ii. Immovable property of the Cr. Debtor No.2, Madhvi Devi through Regd, Sale Deed No. 1857 dt. 13.04.2016 Commercial Land and Building situated at National Highway-30 Mouza-Dubey Deharia, Anchal Office- Mohania, Registry Office-Mohania, District-Kaimur, Thana No.508, Khata No.15. Khesra No.38, Area-69 Decimals Boundary-North-Chak Plot-36 Hari Choubey; South- N.H. 30 Road; East- Bakieye No.38 Kharidar; and West- Chak Plot 39 Bachai Choubey iii. Immovable property of the Cr. Debtor No.2. Madhvi Devi through Regd. Sale Deed No. 1858 dt. 13.04.2016 Commercial Land and Building situated at National Highway-30 Mouza-Dubey Deharia, Anchal Office-Mohania, Registry Office-Mohania, District-Kaimur, Thana No.508, Khata. No.15. Khesra No.38. Area-69 Decimals Boundary-North-Chak Plot-36 Hari Choubey: South- N.H. 30 Road; East- Bakieye No.38 Haal Kharidar; and West-Bakieye No.38 Hall Kharidar iv. Immovable property of the Cr. Debtor No.2, Madhvi Devi by deposit of Regd. Sale Deed No. 1859 dt. 13.04.2016 Commercial Land and Building situated at National Highway-30 Mouza-Dubey Deharia, Anchal Office- Mohania. Registry Office-Mohania, District-Kaimur, Thana No.508, Khata No.15, Khesra No.38, Area-69 Decimals Boundary-North-Chak Plot-38 Hari Choubey; South- N.H. 30 Road; East- Bakieye No.38 Haal Kharidar; and West- Bakieye No.38 Haal Kharidar v. Immovable property of the Cr. Debtor No.2. Madhvi Devi through Regd. Sale Deed No. 1860 dt. 13.04.2016 Commercial Land and Building situated at National Highway-30 Mouza-Dubey Deharia, Anchal Office- Mohania, Registry Office-Mohania, District-Kaimur. Thana No.508, Khata No. 15, Khesra No.38. Area-66 Decimals. Boundary-North-Chak Plot-36 Hari Choubey; South- N.H. 30 Road; East- Gramin Sadak; and West- Bakieye No.38 Haal Kharidar	**Rs. 3,76,00,000/- (Rupees Three Crores and seventy six Lacs Only) for scheduled property**	**Rs. 37,60,000/- (Rupees Thirty seven Lacs and sixty thousands Only)** on or before 16/01/2024 upto 4.00 P.M.	**18/01/2024** between 12.30 P.M. to 4.00 P.M. with auto extension clause in case of bid in last 5 minutes before closing, if required. The amount by which the bidding are to be increased shall be Rs. 1,00,000/-

The bidding shall take place through **"On line Electronic Bidding"** through the website **https://drt.auctiontiger.net** (Certificate based) **from 12.30 P.M. to 2.30 P.M.** through E-auction as per details below:-

Details of e-auction agency:
Company Name/address: M/s E-procurement Technologies Limited - Auction Tiger, B-704, Wall Street - II, Opp-Orient Club, Nr. Gujarat College, Ellis Bridge, Ahmedabad - 380006, Gujrat, India.
Contact No. 079-68136889/6891, Mobile No. 9722778828. **Website add:** https://drt.auctiontiger.net
e-mail Address : support@auctiontiger.net
Contact Person : Mr. Praveen Kumar Thevar E mail: Praveen.thevar@auctiontiger.net or soni@auctiontiger.net
Details of the facilitation center: Address:- (i) Office of Recovery Officer, A, B & F Wings, 2nd Floor, Karpuri Thakur Sadan, -Adhiyana Digha Road, Patna-25 and
(ii) Union Bank of India, Asset Recovery Branch, 1st Floor, Steel House, Near Police Check Post, Boring Road, Patna - 800001.
Name of Contact Person : Mr. Rana Ratnesh Ranjan, Chief Manager and Branch Head, Asset Recovery Branch, Patna, Mobile No.9011109188 e-mail ID - arb.patna@unionbankofindia.bank

ACCOUNT DETAILS FOR ONLINE MONEY TRANSFER

ACCOUNT NO. & NAME	NAME	IFSC CODE
512001980050000	Union Bank of India	UBIN0551201

TERMS & CONDITIONS OF SALE:-

1. The property shall be sold "as is where is basis".
2. The intending bidders should register the participation with the service provider well in advance and get user ID and password for participating in E-auction. It can be procured only when the requisite Earnest Money Deposit be paid by prescribed mode.
3. **To take part in Auction, each bidder shall deposit Earnest Money (EMD) @ of 10% of the Reserve Price which shall be paid by electronic transfer to the concerned Bank's EMD Account or through DD/ Pay Order drawn in favour of Recovery Officer, DRT., Patna alongwith copy of PAN card, Address proof and Identity proof with E-mail ID, Mobile No. of bidder. The Envelop containing EMD alongwith details of documents should be superscribed R.P. No.389/2018 and in case of the company copy of resolution by the Board members of the company or any other document confirming representation/attorney of the company should reach on or before 4.00 P.M. of 16/01/2024 in the office of Recovery Officer, DRT., Patna or should credit the amount in respective Bank's/Financial Institution's account. EMD received thereafter shall not be considered.**
4. The successful bidder shall have to pay 25% of the sale proceeds (including EMD) on the next working day of sale through the mode as stated above.
5. The purchaser shall deposit the balance 75% of the sale proceeds before the undersigned on or before 15th day from the date of sale of the Property, exclusive of such day, or if the 15th day be Sunday or other holiday, then on the first office day after the 15th day alongwith the poundage fee @ 2% upto Rs. 1,000/- and @ 1% on the excess of such gross amount over Rs. 1,000/- by prescribed mode as stated above.
6. In case of default of payment within the prescribed period, the property shall be resold, after the issue of fresh proclamation of sale. The deposit, after defraying the expenses of the sale, may, if the undersigned thinks fit, be forfeited to the Government and the defaulting purchaser shall forfeit all claims to the property or to any part of the sum for which it may subsequently be sold.
7. The Recovery Officer has the absolute right to accept or reject any bid or bids or to postpone or cancel the e-auction without assigning any reasons.
8. EMD of unsuccessful bidder shall be returned the same day of auction by DRT/Bank by credit to the account of bidder mention in bid form.
9. Prospective bidder may avail online training from service provider.
10. Prospective bidders are advised to go through the website for details terms & conditions of sale before submitting their bids or contact Branch Manager of the concerned Branch.

Dated : 01/12/2023 **Recovery Officer**

GOVERNMENT OF ARUNACHAL PRADESH
ARUNACHAL STATE RURAL LIVELIHOODS MISSION, ARUNACHAL PRADESH:: ITANAGAR

E-mail :: srlmceo@gmail.com / www.arsrlm.in

File No. ArSRLM-11011(11)/5/2022-ArSRLM-ASRLM (Com. No. 70666)/12982-95

Dated Itanagar, the 30th Nov'23.

Arunachal State Rural Livelihoods Mission (ArSRLM), an autonomous society under the Government of Arunachal Pradesh supported by National Mission Management Unit (NMMU), Ministry of Rural Development(MoRD), Government of India intends to recruit willing and competent personnel who are willing to put together their knowledge, passion and zeal to work with rural poor at the following posts at State Management Unit (SMMU), District Mission Management Units(DMMUs) and Block Mission Management Units(BMMUs) on purely contractual basis and be completely willing to work in rural areas including remote rural areas of the State primarily with rural poor women under DAY NRLM/DDU-GKY framework. Interested candidates would be required to follow the entire process of recruitment as described in this advertisement.

Further to above, applications are invited from the Indian citizens for filling up the following posts purely on contract basis for a period not exceeding 1(One) year, any renewal thereof shall be solely based on performance and subject to continuation of financial support from Ministry of Rural Development, Govt. of India. The last date for submission of application is 28th December 2023.

1. State Mission Management Unit(SMMID-NBLM

Sl. No	Positions	No. of positions
1	State Mission Manager (Farm Livelihoods)-[SMM (LH-F)]	1
2	State Mission Manager (Non-Farm Livelihoods)-[SMM (LH-NF)]	1
3	State Mission Manager (Social Inclusion Social Development) - SMM(SISD)	1
4	Programme Manager (Knowledge Management Communication)- PM(KMC)	1
5	Programme Manager (Farm Livelihoods) -PM(F-LH)	1
6	Programme Manager (Financial Management) - PM(FM)	1
7	Programme Manager (Human Resources)-PM(HR)	1
8	Programme Manager (Management of Information Systems) -PM(MIS)	1
9	Mission Executive(Social Inclusion Social Development)-ME(SISD)	1
10	Mission Executive (Non- Farm Livelihoods)-ME(NF-LH)	1
11	Mission Executive (Farm Livelihoods)-ME(F-LH)	1
12	Assistant Account (Financial Management)-AA(FM)	4
13	Assistant Program(Institution Building Capacity Building)- Asstt.Prog(IBCB)	2
14	Assistant(Financial Inclusion)-Asstt(FI)	2
15	Personal Assistant to CEO cum SMD -PA to CEO-cum-SMD.	1
16	Office Superintendent-OS	1
	SMMU(NRLM) Total	**21**

2. State Mission Management Unit(SMMU)-DDU-GKY

Sl. No	Positions	No. of positions
1	State Mission Manager (Mobilisation, Counseling& Job Fairs; Placement; Branding Coordination with State Skill Mission)- SMM(MCJFPBC)	1
2	State Mission Manager (Finance & Proposal Examination ;MIS& PIAs Coordination for Assessment & Certification)- SMM(FPE&MIS&PC)	1
3	Program Manager (Management of Information Systems) -PM(MIS)	1
4	Programme Manager (Finance and Proposal Examination)-PM(FPE)	1
5	District Coordinator (DC DDU GKY]	25
6	Mission Executive (Placement)-ME(P)	1
7	Assistant (Finance)-Asstt(F)	1
8	Assistant (Management of Information Systems)-Asstt(MIS)	
	SMMU(DDU-GKY) Total	**32**

3. District Mission Management Unit(DMMUs)

Sl. No	Positions	No. of positions
1	District Mission Manager -DMM	1
2	District Thematic Coordinator(Institution Building Capacity Building)-DTC-IBCB	3
3	District Thematic Coordinator(Social Inclusion Social Development)-DTC-SISD	1
4	District Thematic Coordinator(Financial Inclusion)-DTC-FI	1
5	District Thematic Coordinator(Monitoring Evaluation & Management Information System) – DTC-ME& MIS	8
6	District Thematic Coordinator(Livelihoods)- DTC-LH	2
7	District Thematic Coordinator(Account)-DTC-AC	5
	DMMUs-Total	**21**

4. Block Mission Management Unit(BMMUs)

Sl. No	Positions	No. of positions
1	Block Mission Manager (BMM)	26
2	Block Coordinator Livelihoods (Farm)- BC LH(F))	41
3	Block Coordinator Livelihoods (Non Farm) -BCLH(NF)	52
4	Cluster Coordinator- (CC)	119
5	Block Assistant (Account and Financial Inclusion)-BA(A&FI)	56
6	Block Assistant(Monitoring Evaluation & Management Information System)-BA(MIS)	59
	BMMUs- Total	**353**

For further details visit www.arsrlm.in

Sd/-
(Amarnath Talwade) IAS
Secretary (RD&PR)
Govt. of Arunachal Pradesh
Itanagar.

DIPR-ARN-9380-23